NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/550/(IB)/2017

NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD

NAME OF THE RESPONDENT(S) : EFFEL EXPORTS PVT LTD

UNDER SECTION

: Sec 9

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ANANT MERATHIA

Cours re sette anni

ORDER

PCS representing the petitioner present. Counsel for respondent present and stated that they are intending to settle the issue and in this connection, they have made a proposal giving the schedule of payment. Counsel for petitioner sought time to seek instructions from his client. Time extended at request. Put up on 30.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)